राजस्थान सरकार विधि एवं विधिक कार्य विभाग

क्रमांक प.19(2)न्याय / 2014

जयपर दिनांकः 06.12.2021

::ORDER::

माननीय राजस्थान उच्च न्यायालय के प्रस्तावानुसार राज्य सरकार द्वारा जिला जज केंडर के अधिकारी Shri Alok Surolia, Judge, MACT No.1, Udaipur क्रो अपने पदीय कर्त्तव्य के अतिरिक्त Judge, MACT No.2, Udaipur के रिक्त पद पर अग्रिम आदेशों तक पीठासीन अधिकारी एतदृद्वारा नियुक्त / पदस्थापित किया जाता है। Note:-

- 1. The officers shall dispose off minimum 40% additional work as per circular of standard of work.
- 2. The cases in which directions of higher Court for time bound disposal, shall be decided on priority basis.

राज्यपाल की आज्ञा से

प्रमुख शासन सचिव

प्रतिलिपि निम्नांकित को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित है:-

- 1. रजिस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर को उनके पत्र क्रमांक 3802 दिनांक 04.12.2021 के क्रम में।
- संबंधित अधिकारी मार्फत रिजस्ट्रार जनरल, राजस्थान उच्च न्यायालय, जोधपुर।
- संबंधित अधिकारी की निजी पत्रावली।

रक्षित पत्रावली।

RAJASTHAN HIGH COURT, JODHPUR

No.Estt.b2(v)1/WA/2021/3863

Copy forwarded to the following for information and necessary action:-

The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.

The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
 P.S. to all Hon'ble Judges at Jodhpur.

- 4. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrancer, Rajasthan, Jaipur.
- 5. The Secretary to the Government of Raj., Department of General Administration (Gr.2), Jaipur.

The Secretary, Lokayukta, Sachivalaya, Jaipur.

7. The Accountant General, Rajasthan, Jaipur.

- The Registrar General /Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 9. The Registrar(Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench,
- 10. The District & Sessions Judge, Udaipur with the request to serve/circulate the copy of this order to the concerned Courts/Officers/Treasury Officers as per direction issued vide this office letter No 17022 dated 08.10.2015.

11. The Director, Rajasthan State Judicial Academy, Jodhpur.

12. The Sr. Technical Director/Technical Director, Computer Cell, Rajasthan High Court Jodhpur/Jaipur Bench for uploading on the official website of Rajasthan High Court.

REGISTRAR (ADMN)

Date: 06.12.2021